

## NOTICE

**IT IS HEREBY NOTIFIED** for the information of the advocates, litigants and parties appearing in person that on **Friday, 12<sup>th</sup> January 2024 at 04.30 p.m. :**

### **I**

The **Hon'ble Shri. Justice Prakash D. Naik (at Bombay)** will take up the **Criminal Miscellaneous Application No.88 of 2023** in **Criminal Writ Petition No. 695 of 2023(F)**, through **Video Conferencing**, as per the board notified separately.

### **II**

Necessary arrangement for Video Conferencing is made in the **Court Room No. 6** of this establishment.

High Court of Bombay at Goa,  
Porvorim, Goa

Date : 06.01.2024

Sd/-  
( Ram S. Prabhu Dessai)  
**Registrar (Judicial)**